Title: Regarding granting of leave of Absence from the sitting of the House to the Members.

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their second Report presented to the House on 12<sup>th</sup> May, 2000 have recommended that leave of absence from the sittings of the House be granted to five Members for the period as indicated in the Report.

- 1. Shri Sunil Dutt 17 April,2000 to 17 May, 2000
- 2. Shri Simranjit Singh Mann 17 April, 2000 to 11 May, 2000
- 3. Shri S.D.N.R. Wadiyar 24 April, 2000 to 17 May, 2000
- 4. Shri Rajesh Ranjan 24 February, 2000 to 16 March, 2000

17 April, 2000 to 17 May, 2000

5. Shrimati Nisha A. Choudhary 17 April, 2000 to 17 May, 2000

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: Leave is granted. The Members will be informed accordingly.

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12.28 hrs.

## STANDING COMMITTEE ON COMMUNICATIONS

## Twelfth Report

SHRI SOMNATH CHATTERJEE (BOLPUR): I beg to present the Twelfth Report (Hindi and English versions) of the Standing Committee on Communications on Action Taken by the Government on the Recommendations/Observations contained in the Eleventh Report (Twelfth Lok Sabha) of the Standing Committee on Communications on "Recommendations of Disinvestment Commission in relation to ITI and HTL Ltd." relating to Ministry of Communications (Department of Telecommunications).

## 12.28 1/2 hrs.

## MOTION RE: REPORT OF JOINT COMMITTEE ON CENTRAL VIGILANCE COMMISSION BILL -EXTENSION OF TIME

SHRI SHARAD PAWAR (BARAMATI): I beg to move:

"That this House do further extend the time for the presentation of the Report of the Joint Committee on Central Vigilance Commission Bill, 1999 upto the last day of the Monsoon Session, 2000."

MR. SPEAKER: The question is:

"That this House do further extend the time for the presentation of the Report of the Joint Committee on Central Vigilance Commission Bill, 1999 upto the last day of the Monsoon Session, 2000."

The motion was adopted.

12.29 hrs.